

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

55

C.P. No. 47/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Warden International (Agencies) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 47/441/NCLT/MB/MAH/2017

None present. List this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)